

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 24.06.2021 (THURSDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Balvinder Singh., Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins)No. 132/2021	Punjab National Bank V Udayaraj Patwardhan & 12 others	Vinithra Srinivasan Varun Srinivasan	

For Admission (after notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
2.	Comp. App (AT) (CH) (Ins) No. 111/2021	Punjab National Bank Vs Udayaraj Patwardhan & 12 others	Vinithra Srinivasan Varun Srinivasan	
3.	Comp App (AT) (CH) (Ins) No. 107/2021	Precision Hydraulics P Limited Vs Bhairavi Cargo and Logistics P Limited	K. Senguttuvan	

Copy to:

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Member (J)

(Chennai Bench)

(Consultant)
Dy.Registrar **PH No. 044-2888 0443**
CELL : 9868947517

(Consultant)
Ass.Registrar **PH No. 044-2888 0451**
CELL : 9444687246